



विदेश व्यापार महानिदेशालय

डीईएस- V अनुभाग

बैठक No.04/AM-21 दिनांक 15.10.2020 वास्तव में 14.12.2020 को ला-सेंस वर्ष 2020-21 के लिए पैरा 4.07 एफटीपी 2015-20, इयूटी छूट योजनाओं (अध्याय -4) के तहत मामलों पर विचार करने के लिए आयोजित किया गया। श्री एस बी एस रेड्डी (Addl DGFT) की अध्यक्षता में विदेश व्यापार महानिदेशालय उद्योग भवन के कमरा नंबर 102 में निम्नलिखित अधिकारी उपस्थित थे:

क्र.सं.	प्रतिनिधियों के नाम और उनके पदनाम	विभाग
1.	श्री कुलदीप सिंह, सहायक निदेशक -1	O/o DC(MSME)
2.	डॉ. राम चंद सरे लाल, सलाहकार	DGFT
3.	श्री शैलेश कुमार, सलाहकार	DGFT
4.	श्री नंद लाल, सलाहकार	DPIIT
5.	श्री राजेश मल्होत्रा, डीडीजी	DGFT
6.	श्री मनोज कुमार मीणा, सहायक निदेशक	DGFT

**MEETING NUMBER: 04/84-ALC3/2020 Dt. 15.10.2020**

1	<b>Case No.:</b> 10/4/84-ALC3/2020	<b>Party Name:</b> J.K. FABRICS (BANGALORE) PVT. LTD.	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
	HQ File : 01/84/050/00757/AM21/	RLA File : 07/24/040/00198/AM13/	Lic. No. 0710090528 Date: 31.08.2012	
<b>Decision:</b> Committee considered the case as per agenda along and decided to defer the case for want of technical comments. The case stands deferred for re-listing.				

2	<b>Case No.:</b> 9/4/84-ALC3/2020	<b>Party Name:</b> J.K. FABRICS (BANGALORE) PVT.LTD	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Rejected
	HQ File :01/84/050/00756/AM21/	RLA File :07/24/040/00522/AM13/	Lic. No. 0710095036 Date: 26.04.2013	
<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and noted that export product has been mentioned as 100% natural silk fabrics/Madeups/sarees (Mulberry thrown silk/ Dupion silk) but bifurcation of different products like fabrics, sarees , Madeups etc. in not mentioned. Therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.				

3	<b>Case No.:</b> 12/4/84-ALC3/2020	<b>Party Name:</b> FASHION ACCESSORIES	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
	HQ File : 01/84/050/00759/AM21/	RLA File : 05/23/040/00138/AM17/	Lic. No. 0510398876 Date: 22.06.2016	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. CAD, Image, measurement chart. 2. Complete calculation sheet for making of final products form import materials.				

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The case stands deferred for re-listing.

4	<b>Case No.:</b> 11/4/84-ALC3/2020	<b>Party Name:</b> GOKALDAS EXPORTS LTD	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
	HQ File : 01/84/050/00758/AM21/	RLA File : 07/24/040/00331/AM18/	Lic. No. 0710112870 Date: 23.02.2018	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to Sh. RA Lal for examination. The case stands deferred for re-listing.				

5	<b>Case No.:</b> 7/4/84-ALC3/2020	<b>Party Name:</b> KORRUN INDIA PVT LTD	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
	HQ File : 01/84/050/00754/AM21/	RLA File : 07/24/040/00206/AM19/	Lic. No. 0710114206 Date: 30.11.2018	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.				

6	<b>Case No.:</b> 8/4/84-ALC3/2020	<b>Party Name:</b> KORRUN INDIA PVT LTD	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
	HQ File : 01/84/050/00755/AM21/	RLA File : :07/24/040/00024/AM20/	Lic.No. 0710114991 Date: 30.05.2019	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.				

7	<b>Case No.:</b> 13/4/84-ALC3/2020	<b>Party Name:</b> RAHMAN INDUSTRIES LTD	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
	HQ File : 01/84/050/00760/AM21/	RLA File : 06/24/040/00033/AM20/	Lic. No. 0610039253 Date: 26.07.2019	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.				

8	<b>Case No.:</b> 13/21/85-ALC3/2019	<b>Party Name:</b> ORIENT CRAFT LIMITED	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
	HQ File : 01/85/050/00154/AM20/	RLA File : 05/24/040/00665/AM20/	Lic. No. 0510413363 Date: 17.01.2020	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DCMSME for examination. The case stands deferred for re-listing.				



9	<b>Case No.:16/17/84- ALC3/2019</b>	<b>Party Name: DAKS INDIA INDUSTRIES PRIVATE LIMITED</b>	<b>Meeting No. 4/84-ALC3/2020 Date:</b>	<b>Status: Deferred</b>
	HQ File : 01/84/050/00473/AM20/	RLA File : 05/23/040/00401/AM20/	Lic. No. 0510413369 Date: 17.01.2020	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith others relevant papers and noted that firms reply has been sent to DPIIT on dated 09.11.2020 and decided to wait for their comments. The case stands deferred for re-listing.				

10	<b>Case No.:17/17/84- ALC3/2019</b>	<b>Party Name: AMRIT EXPORTS PVT. LTD.</b>	<b>Meeting No. 4/84-ALC3/2020 Date:</b>	<b>Status: Deferred</b>
	HQ File : 01/84/050/00474/AM20/	RLA File : 02/24/040/00161/AM20/	Lic. No. 0210209686 Date: 17.01.2020	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 18.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing				

11	<b>Case No.:20/17/84- ALC3/2019</b>	<b>Party Name: ORIENT CRAFT LIMITED</b>	<b>Meeting No. 4/84-ALC3/2020 Date:</b>	<b>Status: Deferred</b>
	HQ File : 01/84/050/00477/AM20/	RLA File : 05/24/040/00679/AM20/	Lic. No. 0510413406 Date: 21.01.2020	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith others relevant papers and noted that firms reply has been sent to DCMSME on dated 09.11.2020 and decided to wait for their comments. The case stands deferred for re-listing.				

12	<b>Case No.:21/17/84- ALC3/2019</b>	<b>Party Name: AMRIT EXPORTS PVT. LTD.</b>	<b>Meeting No. 4/84-ALC3/2020 Date:</b>	<b>Status: Deferred</b>
	HQ File : 01/84/050/00478/AM20/	RLA File : 02/24/040/00165/AM20/	Lic. No. 0210209691 Date: 22.01.2020	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 18.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing				

13	<b>Case No.:22/17/84- ALC3/2019</b>	<b>Party Name: LUNA APPARELS PRIVATE LIMITED</b>	<b>Meeting No. 4/84-ALC3/2020 Date:</b>	<b>Status: Approved</b>
	HQ File : 01/84/050/00479/AM20/	RLA File : 02/24/040/00164/AM20/	Lic. No. 0210209703 Date: 22.01.2020	
<b>Decision :</b> Committee considered the case as per agenda along with other relevant papers and based on written comments of Sh. Kuldeep Singh(DCMSME) dated 26.11.2020, committee decided to approved the input output norms as under:				





S. No.	Export item	Qty.	Import item	Qty. Recommendation
1.	INDUSTRIAL JACKET 80% POLYESTER & 20% COTTON GSM 220-280(5%+/-)	1000 Nos.	80% POLYESTER & 20% COTTON TWILL WOVEN FABRIC WIDTH 57-67 INCHES GSM 220-280 (5%+/-) YKK BRAND PLASTIC ZIPPER (Length up to 1 Mtr.)	1770 Sq. Mtr. @ 1.77 Sq. Mtr. /Pcs 1000 nos. @ 1 piece per piece
2.	INDUSTRIAL PADDED JACKET 80% POLYESTER & 20% COTTON GSM 220- 280(5%+/-)	1000 Nos.	80% POLYESTER & 20% COTTON TWILL WOVEN FABRIC WIDTH 57-67 INCHES GSM 220-280 (5%+/-) REFLECTIVE TAPE Width 5 CM YKK BRAND PLASTIC ZIPPER (Length up to 1 Mtr.)	1780 Sq. Mtr. @ 1.78 Sq. Mtr. /Pcs 5400 Mtrs @ 5.40 Mtrs/pcs 1000 nos. @ 1 piece per piece

RA concerned may take necessary action subject to compliance of other usual conditions.

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Case No.:25/17/84- ALC3/2019		Party Name: OPERA GLOBAL PRIVATE LIMITED		Meeting No. 4/84-ALC3/2020 Date:		Status: Approved	
HQ File : 01/84/050/00482/AM20/		RLA File : 05/24/040/00685/AM20/		Lic. No. 0510413427 Date: 23.01.2020			
<b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and based on written comments from Sh. RA Lal , committee decided to ratify the norms as under:							
S.No.	Export item Name					Qty.	
1.	BABIES SHORTS MADE OUT OF 77% POLYESTER 18% VISCOSE 5% ELASTAN E KNITTED DYED MILANO FABRIC WIDTH 56-57" INCHES GSM 280 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%					1596 Nos.	
2.	BABIES DRESS/BABIES GARMENTS MADE OUT OF 100% POLYESTER EMBROIDERY MESH WITH SEQUINCE KNITTED FABRIC WIDTH 57-58" INCHES GSM 75 (+) (-) 10%					5830 Nos.	
3.	GIRLS JUMP SUIT MADE OUT OF 100% POLYESTER WOVEN DYED FABRIC WIDTH 56-57" INCHES GSM 175 (BOTTOM PORTION & BACK IN TOP PORTION) & 100% POLYESTER MESH WITH SEQUINCE EMBROIDERED WOVEN FABRIC (TOP FRONT PORTION) WIDTH 56-57" INCHES GSM 160 (+) (-) 10%					6436 Nos.	
4.	BABIES DRESS/BABIES GARMENTS MADE OUT OF 69% POLYESTER 31% VISCOSE WOVEN JACQUARD FABRIC WIDTH 56-57" INCHES GSM 60 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%					1938 Nos.	
5.	GIRLS JUMP SUIT MADE OUT OF 100% POLYESTER MESH WITH SEQUINCE PRINTED WOVEN FABRIC WIDTH 57-58" INCHES GSM 212 (TOP PORTION) & 100% VISCOSE WOVEN FABRIC WIDTH 56-57" INCHES GSM 125 (BOTTOM PORTION) (+) (-) 10%					1818 Nos.	
6.	GIRLS JUMP SUIT MADE OUT OF 58% METALLIC 42% POLYESTER MESH KNITTED PLEATED FABRIC WIDTH 57-58" INCHES GSM 58 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%					6755 Nos.	
7.	GIRLS JUMP SUIT MADE OUT OF 100% POLYESTER WOVEN DYED FABRIC WIDTH 56-57" INCHES GSM 175 (BOTTOM & BACK IN TOP PORTION) & 100% POLYESTER MESH WITH SEQUINCE EMBROIDERED FABRIC IN FRONT TOP PORTION WIDTH 56-57" INCHES GSM 45 (+) (-) 10%					4090 Nos.	
8.	GIRLS JUMP SUIT MADE OUT OF 67% POLYESTER 33% METALLIC KNITTED YARN DYED FABRIC					6175 Nos.	



	WIDTH 57-58" INCHES GSM 85 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	
9.	BABIES DRESS/BABIES GARMENTS MADE OUT OF 100% NYLON MESH WITH EMBROIDERY OF 67% POLYESTER 33% METALLIC & 100% POLYESTER MESH KNITTED FABRIC WIDTH 57-58" INCHES GSM 60 (BOTTOM PORTION) & 100% POLYESTER MESH KNITTED FABRIC WIDTH 57-58" INCHES GSM 45 (TOP PORTION) FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	5830 Nos.

S.No.	Import item	Qty. Recommended
1.	77% POLYESTER 18% VISCOSE 5% ELASTANE KNITTED DYED MILANO FABRIC WIDTH 56-57" INCHES GSM 280 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1644 Sq. Mtr.
2.	100% POLYESTER EMBROIDERY MESH WITH SEQUINCE KNITTED FABRIC WIDTH 57-58" INCHES GSM 75 (+) (-) 10%	5864.0 Sq. Mtr. (AS applied)
3.	100% POLYESTER WOVEN DYED FABRIC WIDTH 56-57" INCHES GSM 175 (+) (-) 10%	8866 Sq. Mtr.
4.	100% POLYESTER MESH WITH SEQUINCE EMBROIDERED WOVEN FABRIC WIDTH 56-57" INCHES GSM 160 (+) (-) 10%	1618.0 Sq. Mtr. (As Applied)
5.	69% POLYESTER 31% VISCOSE WOVEN JACQUARD FABRIC WIDTH 56-57" INCHES GSM 60 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	4464 Sq. Mtr.
6.	100% POLYESTER MESH WITH SEQUINCE PRINTED WOVEN FABRIC WIDTH 57-58" INCHES GSM 212 (+) (-) 10%	1454.0 Sq. Mtr.
7.	58% METALLIC 42% POLYESTER MESH KNITTED PLEATED FABRIC WIDTH 57-58" INCHES GSM 58 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	10808.0 Sq. Mtr.
8.	100% POLYESTER WOVEN DYED FABRIC WIDTH 56-57" INCHES GSM 175 (+) (-) 10%	3804.0 Sq. Mtr.
9.	67% POLYESTER 33% METALLIC KNITTED YARN DYED FABRIC WIDTH 57-58" INCHES GSM 85 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	9357.0 Sq. Mtr. (As Applied)
10.	100% NYLON MESH WITH EMBROIDERY OF 67% POLYESTER 33% METALLIC & 100% POLYESTER MESH KNITTED FABRIC WIDTH 57-58" INCHES GSM 60 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	5862.0 Sq. Mtr. (As Applied)

RA concerned may take necessary action subject to compliance of other usual conditions.

	<b>Case No.:</b> 26/17/84-ALC3/2019	<b>Party Name:</b> PAN GUJARAT SPORTSWEAR Pvt. Ltd.	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
15	HQ File : 01/84/050/00483/AM20/	RLA File : 34/24/040/00324/AM20/	Lic. No. 3410045806 Date: 23.01.2020	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 18.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing				

	<b>Case No.:</b> 27/17/84-ALC3/2019	<b>Party Name:</b> NEXG APPARELS LLP	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
16	HQ File : 01/84/050/00484/AM20/	RLA File : 03/95/040/01030/AM20/	Lic. No. 0310834465 Date: 24.01.2020	



**Decision:** The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

17	<b>Case No.:</b> 28/17/84- ALC3/2019	<b>Party Name:</b> RAHMAN INDUSTRIES LTD	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
	HQ File : 01/84/050/00485/AM20/	RLA File : 06/24/040/00086/AM20/	Lic. No. 0610039422 Date: 24.01.2020	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.				

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Case No.:34/17/84- ALC3/2019	Party Name: KT EXPORTS (INDIA) PRIVATE LIMITED	Meeting No. 4/84-ALC3/2020 Date:	Status: Approved
HQ File : 01/84/050/00491/AM20/	RLA File : 03/94/040/00913/AM20/	Lic. No. 0310834500 Date: 28.01.2020	
<b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and noted that firm has submitted their reply on dated 09.10.2020. Committee went through the details submitted in this case and decided to ratify the norms as under:			
Export item POLYESTER (PET) POINT BONDED NON WOVEN FABRIC (PRINTED) NET CONTENT : 1)NON WOVEN FABRIC PET POINTBOND (50 GSM)(BLACK) (50 G X 50.5"X11500 L/FT) :37,26,000.000 FOOT	Qty. <b>1,56,80,250</b> Sq. Ft.  Weight 72837 Kg	Import item NON WOVEN FABRIC PET POINT BOND (50 GSM)(BLACK)(50 G X 50.5"X11500 L/FT) <u>Unprinted</u>	Qty. Recommended 80121 Kgs  (1.02 Sq. Ft./Sq. Ft. Content in export product(Of relevant GSM)
RA concerned may take necessary action subject to compliance of other usual conditions.			

19	<b>Case No.:</b> 36/17/84- ALC3/2019	<b>Party Name:</b> SURGEINE HEALTHCARE INDIA PRIVATE LIMITED	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
	HQ File : 01/84/050/00493/AM20/	RLA File : 05/24/040/00695/AM20/	Lic. No. 0510413485 Date: 30.01.2020	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 18.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing.				

20	<b>Case No.:</b> 38/17/84- ALC3/2019	<b>Party Name:</b> MODELAMA EXPORTS PVT LTD.	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Approved
	HQ File : 01/84/050/00495/AM20/	RLA File : 05/24/040/00697/AM20/	Lic. No. 0510413498 Date: 31.01.2020	
<b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and noted that				



firm has submitted their reply on dated 10.11.2020. Committee went through the details submitted in this case and decided to ratify the norms as under:

S. No.	Export item	Qty.	Import item	Qty. Recommended
1.	Ladies Skirt Made of 100% Viscose Printed Woven Fabric Gsm 113(+/-10%)	618.0 Nos.	100% Viscose Printed Woven Fabric Gsm 113(+/-10%)	1946.7 Sq. Mtr/Pc
2.	Ladies Romper Made of 55% Linen 45% Rayon Yarn Dyed Woven Fabric Gsm 200(+/-10%)	1692.0 Nos.	55% Linen 45% Rayon Yarn Dyed Woven Fabric Gsm 200(+/-10%)	2961.0 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

<b>Case No.:39/17/84-ALC3/2019</b>	<b>Party Name: SONU EXIM PVT. LTD.</b>	<b>Meeting No. 4/84-ALC3/2020 Date:</b>	<b>Status: Approved</b>
HQ File : 01/84/050/00496/AM20/	RLA File : 05/24/040/00698/AM20/	Lic. No. 0510413499 Date: 31.01.2020	

**Decision:** Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ratify the norms as under:

S. No.	Export item	Qty.	Import item	Qty. Recommended
1.	LADIES PANT MADE OUT OF 100% POLYESTER DYED WOVEN FABRIC (GSM 95+/-10%)	3732 Nos.	100% POLYESTER DYED WOVEN FABRIC (GSM 95+/-10%)	2.25 Sq. Mtr/Pc
2.	LADIES PANT MADE OUT OF 100% POLYESTER DYED WOVEN FABRIC (GSM95+/-10%)	26770 Nos.	100% POLYESTER RFD (READY FOR DYING) WOVEN FABRIC(GSM 95+/-10%)	2.25 Sq. Mtr/Pc.

RA concerned may take necessary action subject to compliance of other usual conditions.

<b>Case No.:42/17/84-ALC3/2019</b>	<b>Party Name: OPERA GLOBAL PRIVATE LIMITED</b>	<b>Meeting No. 4/84-ALC3/2020 Date:</b>	<b>Status: Approved</b>
HQ File : 01/84/050/00499/AM20/	RLA File : 05/24/040/00702/AM20/	Lic. No. 0510413514 Date: 04.02.2020	

**Decision:** Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and based on written comments from Sh. RA Lal , committee decided to ratify the norms as under:

S. no.	Export item	Quantity
1.	BABIES SKIRT MADE OUT OF 55% METALLIC 45% POLYESTER KNITTED BLACK FOIL PRINTED FABRIC WIDTH 56-57" INCHES GSM 64 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	3755 Nos.
2.	BABIES DRESS/BABIES GARMENTS MADE OUT OF 73% COTTON 27% FLAX/LINEN WOVEN YARN DYED STRIPE FABRIC WIDTH 56-57" INCHES GSM 122 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1304 Nos.
3.	BABIES DRESS/BABIES GARMENTS MADE OUT OF 73% COTTON 27% FLAX/LINEN WOVEN YARN DYED FABRIC WIDTH 56-57" INCHES GSM 108 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1038 Nos.
4.	BABIES SHIRT MADE OUT OF MADE OUT OF 73% COTTON 27% FLAX/LINEN WOVEN YARN DYED FABRIC WIDTH 56-57" INCHES GSM 108 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1077 Nos.
5.	BABIES JACKET MADE OUT OF 73% COTTON 27% FLAX/LINEN WOVEN YARN DYED STRIPE FABRIC GSM 122 (FRONT PORTION) & 73% COTTON 27% FLEX/LINEN WOVEN YARN DYED FABRIC (BACK PORTION) WIDTH 56-57" INCHES GSM 108 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	798 Nos.

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6.	BABIES SHORTS MADE OUT OF 73% COTTON 27% FLAX/LINEN WOVEN YARN DYED STRIPE FABRIC WIDTH 56-57" INCHES GSM 122 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1140 Nos.
7.	BABIES SHORTS MADE OUT OF 73% COTTON 27% FLAX/LINEN WOVEN YARN DYED STRIPE FABRIC WIDTH 56-57" INCHES GSM 122 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1092 Nos.
8.	ABIES SHORTS MADE OUT OF 73% COTTON 27% FLAX/LINEN WOVEN YARN 62099090 DYED FABRIC WIDTH 56-57" INCHES GSM 108 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1200 Nos.

S. No.	Import item	Qty. Recommended
1.	55% METALLIC 45% POLYESTER KNITTED BLACK FOIL PRINTED FABRIC WIDTH 56-57" INCHES GSM 64 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	2520 Sq. Mtr. (As Applied)
2.	73% COTTON 27% FLAX/LINEN WOVEN YARN DYED STRIPE FABRIC WIDTH 56-57" INCHES GSM 122 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	2202 Sq. Mtr. (As Applied)
3.	73% COTTON 27% FLAX/LINEN WOVEN YARN DYED FABRIC WIDTH 56-57" INCHES GSM 108 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1258 Sq. Mtr. (As Applied)
4.	73% COTTON 27% FLAX/LINEN WOVEN YARN DYED FABRIC WIDTH 56-57" INCHES GSM 108 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1616 Sq. Mtr.
5.	73% COTTON 27% FLAX/LINEN WOVEN YARN DYED STRIPE FABRIC WIDTH 56-57" INCHES GSM 122 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	941 Sq. Mtr. (As Applied)
6.	73% COTTON 27% FLAX/LINEN WOVEN YARN DYED FABRIC WIDTH 56-57" INCHES GSM 108 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	229 Sq. Mtr. (As Applied)
7.	73% COTTON 27% FLAX/LINEN WOVEN YARN DYED STRIPE FABRIC WIDTH 56-57" INCHES GSM 122 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1186 Sq. Mtr. (As Applied)
8.	73% COTTON 27% FLAX/LINEN WOVEN YARN DYED STRIPE FABRIC WIDTH 56-57" INCHES GSM 122 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1040 Sq. Mtr. (As Applied)
9.	73% COTTON 27% FLAX/LINEN WOVEN YARN DYED FABRIC WIDTH 56-57" INCHES GSM 108 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1285 Sq. Mtr. (As Applied)

RA concerned may take necessary action subject to compliance of other usual conditions.

23	<b>Case No.:43/17/84- ALC3/2019</b>	<b>Party Name: PAN GUJARAT SPORTSWEAR PRIVATE LIMITED</b>	<b>Meeting No. 4/84-ALC3/2020 Date:</b>	<b>Status: Rejected</b>
	HQ File : 01/84/050/00500/AM20/	RLA File : 34/24/040/00347/AM20/	Lic. No. 3410045848 Date: 04.02.2020	
<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and noted that firm has furnished their reply on dated 26.11.2020. Committee observed that export product has been mentioned as T-Shirt, West, Short, and Polo. But it is not cleared that whether T-shirt is Half sleeves/Full sleeves, what is west, what is length for Short, what is polo and input qty is not in Sq. Mtr. Therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.				

24	<b>Case No.:44/17/84- ALC3/2019</b>	<b>Party Name: ASHUTOSH FIBRE PVT. LTD.</b>	<b>Meeting No. 4/84-ALC3/2020 Date:</b>	<b>Status: Deferred</b>
	HQ File :	RLA File :	Lic. No. 0810147158	



01/84/050/00501/AM20/	08/24/040/00363/AM20/	Date: 05.02.2020
<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and noted that firm was asked on dated 21.09.2020 to furnish the following: <ol style="list-style-type: none"> <li>1. Composition of Export product indicating net import content of raw materials in Export product and separately also wastage.</li> <li>2. Manufacturing process indicating stage wise wastage of raw materials.</li> </ol> Committee went through the details submitted in this case and observed that firm has submitted only application copy alongwith flow chart. Therefore committee decided to ask the firm to furnish the specific reply for points 1, 2 as mentioned above. The case stands deferred for re-listing		

Case No.:47/17/84-ALC3/2019

Party Name:  
SHAMIMSONS  
INTERNATIONAL

Meeting No.  
4/84-ALC3/2020  
Date:

Status:  
Approved

HQ File :  
01/84/050/00504/AM20/

RLA File :  
06/24/040/00089/AM20/

Lic. No. 0610039436  
Date: 06.02.2020

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and based on written comments from Sh. RA Lal , committee decided to ratify the norms as under:

Export item	Qty.	S. N.	Import item	Qty. Recommended
JACKET WITH FULL SLEEVE (CONTAINING IMP.ITEM No.1-(GSM 170 +/- 10%) 3010 Sq.Mtr., ITEM No.2-(GSM 130 +/-10%) 2400 Sq.Mtr., ITEM No.8-229 Sq.Mtr.) [TC AND GSM OF FABRIC & LINING MATERIAL TO BE REFLECTED IN EXPORT ITEM DESCRIPTION ON SHIPPING BILLS AND SHOULD CONFORM BOTH IN IMPORTS AND EXPORTS]	800 Nos.	1.	WOVEN 100% POLYESTER DYED FABRIC WIDTH 60"+/- 10% GSM 170 +/- 10%	2400 Sq. Mtr. @ 3.0 Sq. Mtr/pc
		2.	WOVEN 100% POLYESTER LINING WIDTH 60" +/- 10% GSM 130 +/- 10%	1920 Sq. Mtr. @2.40 Sqm/pc
		5.	ZIPPERS	800 Nos. (Net to Net)
		8.	REFLECTIVE TAPE	240 Nos. (Net to Net)
JACKET WITH FULL SLEEVE (CONTAINING IMP. ITEM No.3-(GSM 220 +/- 10%) 1938 Sq.Mtr, ITEM No.9-148 Sq.Mtr., ITEM No.11-. (GSM 130+/- 10%) 1546 Sq.Mtr)[TC AND GSM OF FABRIC & LINING MATERIAL TO BE REFLECTED IN EXPORT ITEM DESCRIPTION ON SHIPPING BILLS AND SHOULD CONFORM BOTH IN IMPORTS AND EXPORTS]	515 Nos.	3.	WOVEN 100% NYLON DYED FABRIC WIDTH 58"+/- 10% GSM 220 +/- 10%	1545 Sq. Mtr @ 3.00 Sqm/pc
		6.	ZIPPERS	515 Nos. (Net to Net)
		9.	REFLECTIVE TAPE	155 Nos. (Net to Net)
		11.	WOVEN 100% POLYESTER LINING WIDTH 60" +/- 10% GSM 130 +/- 10%	1236 Sq. Mtr. @2.40 Sq. Mtr/pc
TROUSERS (CONTAINING IMPORT ITEM No.4-(GSM 220 +/- 10%) 4286 Sq.Mtr., ITEM No.10-95 Sq.Mtr., ITEM No.12- (GSM 130 +/- 10%) 3929 Sq.Mtr.) [TC AND GSM OF FABRIC & LINING MATERIAL TO BE REFLECTED IN EXPORT ITEM DESCRIPTION ON SHIPPING BILLS AND SHOULD CONFORM BOTH IN IMPORTS AND EXPORTS]	1250.0 Nos.	4.	WOVEN 100% NYLON DYED FABRIC WIDTH 58"+/- 10% GSM 220 +/-10%	2812 Sq. Mtr. @ 3.60 Sq. Mtr/pc
		7.	ZIPPERS	3750 Nos. (Net to Net)
		10.	REFLECTIVE TAPE	100 Nos. (Net to Net)
		12.	WOVEN 100% POLYESTER LINING WIDTH 60" +/- 10% GSM 130 +/- 10%	2575 Sq. Mtr. @ 2.06 Sq. Mtr/pc

RA concerned may take necessary action subject to compliance of other usual conditions.

26	<b>Case No.:</b> 51/17/84-ALC3/2019	<b>Party Name:</b> PEARLGLOBAL INDUSTRIES LIMITED	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
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HQ File : 01/84/050/00508/AM20/	RLA File : 05/24/040/00714/AM20/	Lic. No. 0510413561 Date: 10.02.2020	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm was asked on dated 18.09.2020 to furnish the following: <ol style="list-style-type: none"> <li>1. CAD, Image.</li> <li>2. Measurement chart with Style no.</li> <li>3. Complete set of application.</li> </ol> However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing			

<b>Case No.:54/17/84- ALC3/2019</b>	<b>Party Name: HINDUSTAN APPAREL INDUSTRIES</b>	<b>Meeting No. 4/84-ALC3/2020 Date:</b>	<b>Status: Deferred</b>
HQ File : 01/84/050/00511/AM20/	RLA File : 03/94/040/00954/AM20/	Lic. No. 0310834792 Date: 11.02.2020	
27	<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and noted that firm was asked on dated 18.09.2020 to furnish the following: <ol style="list-style-type: none"> <li>1. CAD (Item wise), Image.</li> <li>2. Measurement chart with Style no.</li> </ol> Committee went through the details submitted in this case and observed that firm has submitted incomplete reply on dated 25.09.2020. Therefore committee decided to ask the firm to furnish the specific reply for points 1, 2 as mentioned above. The case stands deferred for re-listing		

<b>Case No.:55/17/84- ALC3/2019</b>	<b>Party Name: FANCY OIL RETRIEVERS</b>	<b>Meeting No. 4/84-ALC3/2020 Date:</b>	<b>Status: Deferred</b>
HQ File : 01/84/050/00512/AM20/	RLA File : 03/94/040/00965/AM20/	Lic. No. 0310834851 Date: 13.02.2020	
28	<b>Decision:</b> The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 18.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing		

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<b>Case No.:</b> 57/17/84- ALC3/2019	<b>Party Name:</b> ROYALE SPORTSWEAR	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Approved	
HQ File : 01/84/050/00514/AM20/	RLA File : 05/24/040/00716/AM20/	Lic. No. 0510413619 Date: 14.02.2020		
<b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and based on written comments from Sh. RA Lal , committee decided to ratify the norms as under:				
Export item	Qty.	S. No.	Import item	Qty. Recommended
WOVEN PANT MADE OUT OF 100% POLYESTER , WOVEN PRINTED FABRIC GSM 75 +/-10% ( RENATA	1350 Nos.	1.	100% POLYESTER WOVEN PRINTED FABRIC GSM 75 +/-10% ( DOBBY RAINDROP GAUGE FABRIC 57 " )	1580 Sq. Mtr.



PLAZZO PANT)		2.	35% RECYCLED POLY, 55% POLYESTER, 10% SPANDEX WOVEN DYED FABRIC GSM 105 +/- 10% (RECYCLED LT WT STR LINING 55")	1458 Sq. Mtr.
WOVEN PANT MADE OUT OF 95% POLYESTER 5 % SPANDEX , WOVEN DYED FABRIC GSM 260+/- 10% ( VALERIE PANT)	1800 Nos.	3.	95% POLY 5% SPANDEX WOVEN DYED FABRIC GSM 260 +/- 10% ( POLY SPANDEX BENGALINE SOLID FABRIC 57")	2690 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

<b>Case No.:60/17/84-ALC3/2019</b>	<b>Party Name: ANAR COIR PRIVATE LIMITED</b>	<b>Meeting No. 4/84-ALC3/2020 Date:</b>	<b>Status: Deferred</b>
HQ File : 01/84/050/00517/AM20/	RLA File : 32/24/040/00126/AM20/	Lic. No. 3210079413 Date: 18.02.2020	

**Decision:** Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the following:

1. PH with VC.
2. Complete set of application.

The case stands deferred for re-listing

<b>Case No.:61/17/84-ALC3/2019</b>	<b>Party Name: JINDAL WOOLLEN INDUSTRIES LTD.</b>	<b>Meeting No. 4/84-ALC3/2020 Date:</b>	<b>Status: Rejected</b>
HQ File : 01/84/050/00518/AM20/	RLA File : 33/24/040/00033/AM20/	Lic. No. 3310030656 Date: 18.02.2020	

**Decision:** Committee considered the case as per agenda along with other relevant papers and decided that no norms can be worked out on the base of waste import. Therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

<b>Case No.:62/17/84-ALC3/2019</b>	<b>Party Name: AMARYLLIS HEALTHCARE PRIVATE LIMITED</b>	<b>Meeting No. 4/84-ALC3/2020 Date:</b>	<b>Status: Deferred</b>
HQ File : 01/84/050/00519/AM20/	RLA File : 07/24/040/00278/AM20/	Lic. No. 0710116147 Date: 20.02.2020	

**Decision:** The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

<b>Case No.:65/17/84-ALC3/2019</b>	<b>Party Name: INTERNATIONAL CONVEYORS LIMITED</b>	<b>Meeting No. 4/84-ALC3/2020 Date:</b>	<b>Status: Deferred</b>
HQ File : 01/84/050/00522/AM20/	RLA File : 03/94/040/00993/AM20/	Lic. No. 0310835048 Date: 25.02.2020	

**Decision:** The Committee considered the case as per the agenda and noted that a deficiency letter seeking



certain information was sent to the firm on 21.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

34	<b>Case No.:</b> 67/17/84- ALC3/2019	<b>Party Name:</b> SHAHI EXPORTS PVT. LTD.	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
	HQ File : 01/84/050/00524/AM20/	RLA File : 07/24/040/00289/AM20/	Lic. No. 0710116170 Date: 25.02.2020	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing				

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<b>Case No.:</b> 68/17/84- ALC3/2019	<b>Party Name:</b> RADNIK EXPORTS	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Approved
HQ File : 01/84/050/00525/AM20/	RLA File :05/24/040/00735/AM20/	Lic. No. 0510413708 Date: 26.02.2020	
<b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case, committee decided to ratify the norms as under:			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>
Ladies Skirt Mfd Of 100% Viscose Woven Printed Fabric GSM 135 +/-10% L2 LINA SKIRT	2224 Nos.	100% Viscose Woven Printed Fabric Width 50" GSM 135 +/- 10%	7005.6 Sq. Mtr.
RA concerned may take necessary action subject to compliance of other usual conditions.			

36	<b>Case No.:</b> 69/17/84- ALC3/2019	<b>Party Name:</b> RAHMAN INDUSTRIES LTD	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
	HQ File : 01/84/050/00526/AM20/	RLA File : 06/24/040/00090/AM20/	Lic. No. 0610039443 Date: 26.02.2020	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing				

37	<b>Case No.:</b> 71/17/84- ALC3/2019	<b>Party Name:</b> RADNIK EXPORTS	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
	HQ File : 01/84/050/00528/AM20/	RLA File : 05/24/040/00739/AM20/	Lic. No. 0510413724 Date: 27.02.2020	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing				

38	<b>Case No.:</b> 72/17/84- ALC3/2019	<b>Party Name:</b> NEXG APPARELS LLP	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
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HQ File : 01/84/050/00529/AM20/	RLA File : 03/95/040/01133/AM20/	Lic. No. 0310835124 Date: 28.02.2020	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing			

<b>Case No.:74/17/84- ALC3/2019</b>	<b>Party Name: SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED,</b>	<b>Meeting No. 4/84-ALC3/2020 Date:</b>	<b>Status: Deferred</b>
39 HQ File : 01/84/050/00531/AM20/	RLA File : 32/24/040/00133/AM20/	Lic. No. 3210079431 Date: 28.02.2020	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing			

<b>Case No.:75/17/84- ALC3/2019</b>	<b>Party Name: SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED,</b>	<b>Meeting No. 4/84-ALC3/2020 Date:</b>	<b>Status: Deferred</b>
40 HQ File : 01/84/050/00532/AM20/	RLA File : 32/24/040/00132/AM20/	Lic. No. 3210079433 Date: 28.02.2020	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing			

<b>Case No.:76/17/84- ALC3/2019</b>	<b>Party Name: SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED,</b>	<b>Meeting No. 4/84-ALC3/2020 Date:</b>	<b>Status: Deferred</b>
41 HQ File : 01/84/050/00533/AM20/	RLA File : 32/24/040/00131/AM20/	Lic. No. 3210079434 Date: 28.02.2020	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing			

<b>Case No.:77/17/84- ALC3/2019</b>	<b>Party Name: SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED,</b>	<b>Meeting No. 4/84-ALC3/2020 Date:</b>	<b>Status: Deferred</b>
42 HQ File : 01/84/050/00534/AM20/	RLA File : 32/24/040/00134/AM20/	Lic. No. 3210079435 Date: 28.02.2020	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing			

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43	<b>Case No.:</b> 80/17/84- ALC3/2019	<b>Party Name:</b> KORRUN INDIA PVT LTD	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
	HQ File : 01/84/050/00537/AM20/	RLA File : 07/24/040/00285/AM20/	Lic. No. 0710116189 Date: 02.03.2020	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 01.10.2020 and same has been sent to DPIIT on dated 14.10.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing				

44	<b>Case No.:</b> 81/17/84- ALC3/2019	<b>Party Name:</b> KORRUN INDIA PVT LTD	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred and Re-indexed
	HQ File : 01/84/050/00538/AM20/	RLA File : 07/24/040/00286/AM20/	Lic. No. 0710116190 Date: 02.03.2020	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 01.10.2020 and same has been sent to DPIIT on dated 14.10.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing				

45	<b>Case No.:</b> 82/17/84- ALC3/2019	<b>Party Name:</b> KORRUN INDIA PVT LTD	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Approved																																			
	HQ File : 01/84/050/00539/AM20/	RLA File : 07/24/040/00283/AM20/	Lic. No. 0710116191 Date: 02.03.2020																																				
<b>Decision:</b> The Committee considered the case as per the agenda and noted that case pertains to DPIIT. Based upon written comments vide letter- P-47011/79/2020-TSW dated 25.11.2020 received from DPIIT, committee decided to ratify the norms for above said Adv. Authorization as under:  Taking cue from G-33, the following norms are recommended: <b>Export Product (SI no-1) :TRAVEL BAG - (BACK PACK DELL PRO BP 15)</b> <b>Quantity : 20,000 Numbers</b>																																							
<table border="1"> <thead> <tr> <th>S. No.</th><th>Item Description</th><th>Fabric GSM</th><th>UOM</th><th>Qty. Recommended</th></tr> </thead> <tbody> <tr> <td>1</td><td>100% Polyester PVB Coated Printed Fabric 600D*300D*68T 600D Reverse fabric</td><td>366 Gsm</td><td>SQM</td><td>Net content + 5 % wastage</td></tr> <tr> <td>2</td><td>100% Polyester PVB Coated fabric 600D*300D*68T 600D Reverse fabric</td><td>407 Gsm</td><td>SQM</td><td>Net content + 5 % wastage</td></tr> <tr> <td>3</td><td>100% Polyester PVB coated Fabric 1260D*1680D*52T Poly Solution Dyed w/r RPVB Coating</td><td>840 Gsm</td><td>SQM</td><td>Net content + 5 % wastage</td></tr> <tr> <td>4</td><td>100% Polyurethane Coated Fabric Reflective fabric WR</td><td>208 Gsm</td><td>SQM</td><td>Net content + 5 % wastage</td></tr> <tr> <td>5</td><td>100% Polyester PU coated Printed Fabric 210D HD PU/DN (Printing)</td><td>87 Gsm</td><td>SQM</td><td>Net content + 5 % wastage</td></tr> <tr> <td>6</td><td>100% Polyester Velvet fabric (warp pile fabric)</td><td>130 Gsm</td><td>SQM</td><td>Net content + 5</td></tr> </tbody> </table>					S. No.	Item Description	Fabric GSM	UOM	Qty. Recommended	1	100% Polyester PVB Coated Printed Fabric 600D*300D*68T 600D Reverse fabric	366 Gsm	SQM	Net content + 5 % wastage	2	100% Polyester PVB Coated fabric 600D*300D*68T 600D Reverse fabric	407 Gsm	SQM	Net content + 5 % wastage	3	100% Polyester PVB coated Fabric 1260D*1680D*52T Poly Solution Dyed w/r RPVB Coating	840 Gsm	SQM	Net content + 5 % wastage	4	100% Polyurethane Coated Fabric Reflective fabric WR	208 Gsm	SQM	Net content + 5 % wastage	5	100% Polyester PU coated Printed Fabric 210D HD PU/DN (Printing)	87 Gsm	SQM	Net content + 5 % wastage	6	100% Polyester Velvet fabric (warp pile fabric)	130 Gsm	SQM	Net content + 5
S. No.	Item Description	Fabric GSM	UOM	Qty. Recommended																																			
1	100% Polyester PVB Coated Printed Fabric 600D*300D*68T 600D Reverse fabric	366 Gsm	SQM	Net content + 5 % wastage																																			
2	100% Polyester PVB Coated fabric 600D*300D*68T 600D Reverse fabric	407 Gsm	SQM	Net content + 5 % wastage																																			
3	100% Polyester PVB coated Fabric 1260D*1680D*52T Poly Solution Dyed w/r RPVB Coating	840 Gsm	SQM	Net content + 5 % wastage																																			
4	100% Polyurethane Coated Fabric Reflective fabric WR	208 Gsm	SQM	Net content + 5 % wastage																																			
5	100% Polyester PU coated Printed Fabric 210D HD PU/DN (Printing)	87 Gsm	SQM	Net content + 5 % wastage																																			
6	100% Polyester Velvet fabric (warp pile fabric)	130 Gsm	SQM	Net content + 5																																			



	Embossed velvet			% wastage
7	Mesh Fabric (air) Air mesh /DN 230g	230 Gsm	SQM	Net content + 5 % wastage
8	Mesh Fabric (Flat) 150g flat mesh	150 Gsm	SQM	Net content + 5 % wastage
9	Mesh Fabric (Elastic) 170g elastic mesh/DN	170 Gsm	SQM	Net content + 5 % wastage
10	Polyethylene Foam (Cross linked) XPE5mm (20T)	--	SQM	Net to net
11	Polyethylene Foam (Cross linked) XPE10mm(40T)	--	SQM	Net to net
12	EVA (1 No PER EXPORT ITEM) MOLDING EVA 8mm	--	NOS	Net to net
13	Zip Fastener (in running linear meter) 8# nylon twill zipper	--	MTR	Actual + 1% wastage
14	Zip Fastener (in running linear meter) 5# nylon twill zipper	--	MTR	Actual + 1% wastage
15	Zip fastener (in running linear meter) 5# nylon twill zipper	--	MTR	Actual + 1% wastage
16	Zip fastener (in running linear meter) 5# nylon twill zipper	--	MTR	Actual + 1% wastage
17	Narrow woven fabrics of manmade fibre for binding (25mm width in running linear meter) 25mm 300D Binding tape	--	MTR	Net to net
18	Slide fastener & parts (2 Nos. per export item) 8# reverse slider + plastic puller	--	NOS	Net to net
19	Slide fastener & parts (2 Nos. per export item) 8# reverse slider + long puller/DN	--	NOS	Net to net
20	Slide Fastener & parts (3 Nos per export item) 5# reverse slider + plastic puller	--	NOS	Net to net
21	Slide fastener & parts (1 Nos per export item) 5# reverse slider + long puller/DN	--	NOS	Net to net
22	Slide fastener & parts (2 Nos per export item) Molding puller	--	NOS	Net to net
23	Plastic Buckle (2 Nos per export item) 20mm plastic adjuster	--	NOS	Net to net
24	Labels of textile materials (3 No per export item) charge woven label/DN	--	NOS	Net to net
25	Paper tag (printed) (1 No per export item) Hangtag (2J9XN)	--	NOS	Net to net
26	EVA EVA 5mm	--	SQM	Net to net
27	Webbing woven Fabric 32mm width in running Linear meter 32mm imitation nylon tublar	--	MTR	Net to net
28	Webbing woven fabric 38mm width in running linear meter 38mm twill webbing	--	MTR	Net to net
29	Webbing woven fabric 20mm width in running linear meter 20mm imitation nylon fine wave webbing	--	MTR	Net to net
30	Webbing woven fabric 13mm width in running linear meter 13mm reflective imitation nylon webbing	--	MTR	Net to net



31	Narrow woven fabrics of manmade fibre for Shoulder surface Binding (22mm width in running linear meter) 22mm twill binding tape	--	MTR	Net to net
32	Narrow woven fabrics of manmade fibre for Binding (22mm width in running linear meter) 22mm twill binding tape	--	MTR	Net to net
33	Narrow woven fabrics of manmade fibre for Binding (20mm width in running linear meter) 20mm twill nylon binding	--	MTR	Net to net
34	Narrow Woven fabrics of Manmade fibre for Binding (22mm width in running linear meter) 22mm 300D binding tape	--	MTR	Net to net
35	Narrow woven fabrics of Manmade fibre for Binding (20mm width in running linear meter) 20mm 600D binding tape	--	MTR	Net to net
36	Webbing woven fabric 20mm width in running linear meter 20mm elastic webbing	--	MTR	Net to net
37	Labels of textile materials (1 No per export item) Dell woven label/DN	--	NOS	Net to net
38	Labels of textile materials (1 No per export item) Eco- friendly woven label	--	NOS	Net to net
39	Labels of textile materials (1 No per export item) Sewing label	--	NOS	Net to net
40	Paper label (printed) (1 No per export item) Type V sticker	--	NOS	Net to net
41	Paper label (Printed) (1 No per export item) Combine sticker	--	NOS	Net to net
42	Paper label (printed) (1 no per carton containing 8 nos. of export item), Type J sticker	--	NOS	Net to net

Export Item (S. no-2) : TRAVEL BAG - (BACK PACK DELL PRO BP 17)  
Quantity : 10,000 Numbers

S. No.	Item Description	Fabric GSM	UOM	
1	100% Polyester PVB Coated Printed Fabric 600D*300D*68T 600D Reverse fabric	366 Gsm	SQM	Net content + 5 % wastage
2	100% Polyester PVB Coated fabric 600D*300D*68T 600D Reverse fabric	407 Gsm	SQM	Net content + 5 % wastage
3	100% Polyester PVB coated Fabric 1260D*1680D*52T Poly Solution Dyed w/r RPVB Coating	840 Gsm	SQM	Net content + 5 % wastage
4	100% Polyurethane Coated Fabric Refelctive fabric WR	208 Gsm	SQM	Net content + 5 % wastage
5	100% Polyester PU coated Printed Fabric 210D HD PU/DN (Printing)	87 Gsm	SQM	Net content + 5 % wastage
6	100% Polyester Velvet fabric (warp pile fabric) Embossed velvet	130 Gsm	SQM	Net content + 5 % wastage
7	Mesh Fabric (air) Air mesh /DN 230g	230 Gsm	SQM	Net content + 5 % wastage
8	Mesh Fabric (Flat)	150 Gsm	SQM	Net content + 5 %



	150g flat mesh			wastage
9	Mesh Fabric (Elastic) 170g elastic mesh/DN	170 Gsm	SQM	Net content + 5 % wastage
10	Polyethylene Foam (Cross linked) XPE5mm (20T)	--	SQM	Net to net
11	Polyethylene Foam (Cross linked) XPE10mm(40T)	--	SQM	Net to net
12	EVA (1 No PER EXPORT ITEM) MOLDING EVA 8mm	--	NOS	Net to net
13	Zip Fastner (in running linear meter) 8# nylon twill zipper	--	MTR	Actual + 1% wastage
14	Zip Fastner (in running linear meter) 5# nylon twill zipper	--	MTR	Actual + 1% wastage
15	Zip fastner (in running linear meter) 5# nylon twill zipper	--	MTR	Actual + 1% wastage
16	Zip fastner (in running linear meter) 5# nylon twill zipper	--	MTR	Actual + 1% wastage
17	Narrow woven fabrics of manmade fibre for binding (25mm width in running linear meter) 25mm 300D Binding tape	--	MTR	Net to net
18	Slide fastner & parts (2 Nos. per export item) 8# reverse slider+plastic puller	--	NOS	Net to net
19	Slide fastner & parts (2 Nos. per export item) 8# reverse slider+long puller/DN	--	NOS	Net to net
20	Slide Fastner & parts (3 Nos per export item) 5# reverse slider+plastic puller	--	NOS	Net to net
21	Slide fastner & parts (1 Nos per export item) 5# reverse slider+long puller/DN	--	NOS	Net to net
22	Slide fastner & parts (2 Nos per export item) Molding puller	--	NOS	Net to net
23	Plastic Buckle (2 Nos per export item) 20mm plastic adjuster	--	NOS	Net to net
24	Labels of textile materials (3 No per export item) charge woven label/DN	--	NOS	Net to net
25	Paper tag (printed) (1 No per export item) Hangtag (2J9XN)	--	NOS	Net to net
26	EVA EVA 5mm	--	SQM	Net to net
27	Webbing woven Fabric 32mm width in running Linear meter 32mm imitation nylon tublar	--	MTR	Net to net
28	Webbing woven fabric 38mm width in running linear meter 38mm twill webbing	--	MTR	Net to net
29	Webbing woven fabric 20mm width in running linear meter 20mm imitation nylon fine wave webbing	--	MTR	Net to net
30	Webbing woven fabric 13mm width in running	--	MTR	Net to net



	linear meter, 13mm reflective imitation nylon webbing			
31	Narrow woven fabrics of manmade fibre for Shoulder surface Binding (22mm width in running linear meter) 22mm twill binding tape	--	MTR	Net to net
32	Narrow woven fabrics of manmade fibre for Binding (22mm width in running linear meter) 22mm twill binding tape	--	MTR	Net to net
33	Narrow woven fabrics of manmade fibre for Binding (20mm width in running linear meter) 20mm twill nylon binding	--	MTR	Net to net
34	Narrow Woven fabrics of Manmade fibre for Binding (22mm width in running linear meter) 22mm 300D binding tape	--	MTR	Net to net
35	Narrow woven fabrics of Manmade fibre for Binding (20mm width in running linear meter) 20mm 600D binding tape	--	MTR	Net to net
36	Webbing woven fabric 20mm width in running linear meter 20mm elastic webbing	--	MTR	Net to net
37	Labels of textile materials (1 No per export item) Dell woven label/DN	--	NOS	Net to net
38	Labels of textile materials (1 No per export item) Eco- friendly woven label	--	NOS	Net to net
39	Labels of textile materials (1 No per export item) Sewing label	--	NOS	Net to net
40	Paper label (printed) (1 No per export item) Type V sticker	--	NOS	Net to net
41	Paper label (Printed) (1 No per export item) Combine sticker	--	NOS	Net to net
42	Paper label (printed) (1 no per carton containing 8 nos. of export item) Type J sticker	--	NOS	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

46	<b>Case No.:83/17/84-ALC3/2019</b>	<b>Party Name:</b> <b>KORRUN INDIA PVT LTD</b>	<b>Meeting No.</b> <b>4/84-ALC3/2020</b> <b>Date:</b>	<b>Status:</b> <b>Deferred</b>
	HQ File : 01/84/050/00540/AM20/	RLA File : 07/24/040/00284/AM20/	Lic. No. 0710116192 Date: 02.03.2020	
	<b>Decision:</b> The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 01.10.2020 and same has been sent to DPIIT on dated 14.10.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing			

47	<b>Case No.:86/17/84-ALC3/2019</b>	<b>Party Name:</b> <b>GLOVETECH SAFETY INDIA PRIVATE LIMITED</b>	<b>Meeting No.</b> <b>4/84-ALC3/2020</b> <b>Date:</b>	<b>Status:</b> <b>Deferred</b>
	HQ File :	RLA File :	Lic. No. 0310835194	



01/84/050/00543/AM20/	03/94/040/01020/AM20/	Date: 04.03.2020
<b>Decision:</b> The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 22.09.2020 and same has been sent to DPIIT on dated 09.11.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing		

**Case No.:**87/17/84-  
**ALC3/2019**

**Party Name:**  
**QUALIANCE**  
**INTERNATIONAL**  
**PVT.LTD.**

**Meeting No.**  
**4/84-ALC3/2020**  
**Date:**

**Status :**  
**Approved**

**HQ File :**  
01/84/050/00544/AM20/

**RLA File :**  
03/95/040/01145/AM20/

**Lic. No.** 0310835204  
**Date:** 04.03.2020

**Decision:** Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and based on written comments from Sh. RA Lal , committee decided to ratify the norms as under:

S. No.	Export item	Qty.	Import item	Qty. Recommended
1.	Mens Jacket - 50% Polyester / 50% Cotton Woven Dyed Fabric GSM 250 +/-10%	500 Nos.	50% Polyester / 50% Cotton Woven Dyed Fabric GSM 250 +/-10%(Fabric with commercial value)	1240.0 Sq. Mtr. @ 2.48 Sq. Mtr./pc
2.	Mens Trouser - 50% Polyester / 50% Cotton Woven Dyed Fabric GSM 250 +/-10%	1500 Nos.	50% Polyester / 50% Cotton Woven Dyed Fabric GSM 250 +/-10%(Fabric with commercial value)	3375.0 Sq. Mtr. @ 2.25 Sq. Mtr./pc
3.	Polyester Knitted Vest - 100% Polyester Warp Knit Fabric	5000 Nos.	100% Polyester Warp Knit Fabric (Fabric with commercial value)	Not Recommended as import item UOM is kgs.
4.	Mens Jacket - 50 % Polyamide, 49 % Viscose 1% PA/Metall Woven Dyed GSM 230 +/-10%	160 Nos.	50 % Polyamide, 49 % Viscose 1% PA/Metall Woven Dyed GSM 230 +/-10% (Fabric with commercial value)	397.0 Sq. Mtr. @2.48 Sq. Mtr/pc
5.	Mens Trouser - 50 % Polyamide, 49 % Viscose 1% PA/Metall Woven Dyed GSM 230 +/-10%	130 Nos.	50 % Polyamide, 49 % Viscose 1% PA/Metall Woven Dyed GSM 230 +/-10% (Fabric with commercial value)	293 Sq. Mtr. @ 2.25 Sq. Mtr/pc

RA concerned may take necessary action subject to compliance of other usual conditions.

49	<b>Case No.:</b> 88/17/84- ALC3/2019	<b>Party Name:</b> PIONEER EMBROIDERIES LTD	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
	<b>HQ File :</b> 01/84/050/00545/AM20/	<b>RLA File :</b> 03/95/040/01147/AM20/	<b>Lic. No.</b> 0310835205 <b>Date:</b> 04.03.2020	
	<b>Decision:</b> The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 29.09.2020 and same has been sent to DCMSME on dated 09.11.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing			

50	<b>Case No.:</b> 16/4/84- ALC3/2020	<b>Party Name:</b> TORAY KUSUMGAR ADVANCED TEXTILE PRIVATE LIMITED	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Approved
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HQ File : 01/84/050/00763/AM21/	RLA File : 52/21/040/00056/AM21/	Lic. No. 5210043465 Date: 22.07.2020	
<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for above said Adv Authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.			

51	Case No.:1/4/84-ALC3/2020	Party Name: JNG FOOTSTEP PRIVATE LIMITED	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
	HQ File :01/84/050/00748/AM21/	RLA File : 05/23/040/00181/AM21/	Lic. No. 0510415234 Date: 16.09.2020	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing				

52	Case No.:2/4/84-ALC3/2020	Party Name: S.B. INTERNATIONAL	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
	HQ File :01/84/050/00749/AM21/	RLA File : 06/24/040/00042/AM21/	Lic. No. 0610039617 Date: 16.09.2020	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing				

53	Case No.:3/4/84-ALC3/2020	Party Name: AMARYLLIS HEALTHCARE PRIVATE LIMITED	Meeting No. 4/84-ALC3/2020 Date:	Status: Approved
	HQ File :01/84/050/00750/AM21/	RLA File : 07/24/040/00162/AM21/	Lic. No. 0710117022 Date: 16.09.2020	
<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for above said Adv Authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.				

54	Case No.:6/4/84-ALC3/2020	Party Name: SHAHI EXPORTS PVT. LTD.	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
	HQ File : 01/84/050/00753/AM21/	RLA File : 07/24/040/00172/AM21/	Lic. No. 0710117026 Date: 17.09.2020	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> <li>1. CAD, Image, Measurement chart.</li> <li>2. Complete two sets of hard copy of application.</li> </ol> The case stands deferred for re-listing.				





55	<b>Case No.:</b> 4/4/84-ALC3/2020	<b>Party Name:</b> ADITYA NONWOVEN FABRICS PVT LTD	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Approved
	HQ File : 01/84/050/00751/AM21/	RLA File : 05/23/040/00185/AM21/	Lic. No. 0510415262 Date: 18.09.2020	
	<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for above said Adv Authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.			

56	<b>Case No.:</b> 5/4/84-ALC3/2020	<b>Party Name:</b> GAURAV INTERNATIONAL	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
	HQ File : 01/84/050/00752/AM21/	RLA File : 05/23/040/00187/AM21/	Lic. No. 0510415266 Date: 18.09.2020	
	<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.			

57	<b>Case No.:</b> 14/4/84-ALC3/2020	<b>Party Name:</b> TEXBOND NONWOVENS	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Approved
	HQ File : 01/84/050/00761/AM21/	RLA File : 04/24/040/00062/AM21/	Lic. No. 0410167088 Date: 21.09.2020	
	<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for above said Adv Authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.			

58	<b>Case No.:</b> 15/4/84-ALC3/2020	<b>Party Name:</b> SUNDARAM INDUSTRIES PRIVATE LIMITED	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
	HQ File : 01/84/050/00762/AM21/	RLA File : 04/24/040/00085/AM21/	Lic. No. 0410167093 Date: 22.09.2020	
	<b>Decision:</b> The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.			

59	<b>Case No.:</b> 17/4/84-ALC3/2020	<b>Party Name:</b> GROWEL IMPEX PVT. LTD	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
	HQ File : :01/84/050/00764/AM21/	RLA File : 05/23/040/00189/AM21/	Lic. No. 0510415314 Date: 25.09.2020	
	<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:			



1. CAD, Image, Measurement chart.
  2. Complete two sets of hard copy of application.
- The case stands deferred for re-listing.

60	<b>Case No.:18/4/84-ALC3/2020</b>	<b>Party Name:</b> <b>LOYAL TEXTILE MILLS LTD</b>	<b>Meeting No.</b> <b>4/84-ALC3/2020</b> <b>Date:</b>	<b>Status:</b> <b>Deferred</b>
	HQ File : 01/84/050/00765/AM21/	RLA File : 32/24/040/00050/AM21/	Lic. No. 3210079718 Date: 25.09.2020	
	<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> <li>1. CAD, Image, Measurement chart.</li> <li>2. Complete two sets of hard copy of application.</li> </ol> The case stands deferred for re-listing.			

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<b>Case No.:19/4/84-ALC3/2020</b>	<b>Party Name:</b> <b>SHAKTI CORDS PRIVATE LTD</b>	<b>Meeting No.</b> <b>4/84-ALC3/2020</b> <b>Date:</b>	<b>Status:</b> <b>Approved</b>
HQ File : 01/84/050/00766/AM21/	RLA File : 32/24/040/00052/AM21/	Lic. No. 3210079720 Date: 25.09.2020	
<b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case, committee decided to ratify the norms as under:			
Export item	Qty.	Import item	Qty. Recommended
ARAMID CABLE CORD (DIPPED)	10000 Kg.	ALKEX PARA-ARAMID FILAMENT YARN AF 1000 1500 DENNIER	10100 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

62	<b>Case No.:20/4/84-ALC3/2020</b>	<b>Party Name:</b> <b>WEAR WELL INDIA PRIVATE LIMITED.</b>	<b>Meeting No.</b> <b>4/84-ALC3/2020</b> <b>Date:</b>	<b>Status:</b> <b>Deferred</b>
	HQ File : 01/84/050/00767/AM21/	RLA File : 05/24/040/00315/AM21/	Lic. No. 0510415344 Date: 28.09.2020	
	<b>Decision:</b> The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to Sh. RA Lal for examination. The case stands deferred for re-listing.			

63	<b>Case No.:21/4/84-ALC3/2020</b>	<b>Party Name:</b> <b>GANGA ACROWOOLS LIMITED</b>	<b>Meeting No.</b> <b>4/84-ALC3/2020</b> <b>Date:</b>	<b>Status:</b> <b>Approved</b>									
	HQ File : 01/84/050/00768/AM21/	RLA File : 30/24/040/00059/AM21/	Lic. No. 3010105421 Date: 29.09.2020										
	<b>Decision :</b> Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and taking cue from SION J248 and recommendation from SH. RA Lal, committee decided to ratify the norms as under: <table border="1"> <thead> <tr> <th>Export item</th><th>Qty.</th><th>S. No.</th><th>Import item</th><th>Qty. Recommended</th></tr> </thead> <tbody> <tr> <td></td><td></td><td></td><td></td><td></td></tr> </tbody> </table>				Export item	Qty.	S. No.	Import item	Qty. Recommended				
Export item	Qty.	S. No.	Import item	Qty. Recommended									



Blended Acrylic Wool Mohair Yarn Dyed (Under worsted system) The Net Content of Wool Tops, Acrylic Fibre and Mohair Tops not less than 1500.000 Kgs, 1500.000 Kgs and 2000.000 Kgs respectively Including HS Code 55112000, 55111000 56060090, 51072090 51091090 & 51099000	5000 Kg.	1.	Wool Tops 18-38 Micron	1650 Kg.
		2.	Acrylic Fibre (2-4 D)	1695 Kg.
		3.	MOHAIR TOPS (18-38) Micron	2200 Kg.
		4.	Softening Agent TEXTILE AUXILIARIES	5.00 Kg.
		5.	Acrylic Dyes 100% Strength	30 Kg.
		6.	Metal Complex Dyes 100% Strength	70 Kg.
Blended Acrylic Wool Mohair Yarn Grey (Under worsted system) The Net Content of Wool Tops, Acrylic Fibre and Mohair Tops not less than 1500.000 Kgs, 1500.000 Kgs and 2000.000 Kgs respectively Including HS Code 55112000, 55111000 56060090, 51072090 51091090 & 51099000	5000 Kg.	1.	Wool Tops 18-38 Micron	1650 Kg.
		2.	Acrylic Fibre (2-4 D)	1695 Kg.
		3.	MOHAIR TOPS (18-38) Micron	2200 Kg.
Blended Wool Mohair Yarn Dyed (Under worsted system) The Net Content of Wool Tops, and Mohair Tops not less than 1250.000 Kgs & 3750.000 Kgs respectively Including HS Code 56060090, 51072090 51091090 & 51099000	5000 Kg.	1.	Wool Tops 18-38 Micron	1375 Kg.
		3.	MOHAIR TOPS (18-38) Micron	4125 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

64	<b>Case No.:22/4/84-ALC3/2020</b>	<b>Party Name: MARKLON TEX IN PRIVATE LIMITED</b>	<b>Meeting No. 4/84-ALC3/2020 Date:</b>	<b>Status: Approved</b>
	HQ File : 01/84/050/00769/AM21/	RLA File : 52/24/040/00040/AM21/	Lic. No. 5210043552 Date: 29.09.2020	
<b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case, committee decided to ratify the norms as under:				
Export item		Qty.	Import item	Qty. Recommended
PP SPUN BONDED NON WOVEN FABRICS		300000 Kg.	PP GRANULES	315000 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.				

65	<b>Case No.:23/4/84-ALC3/2020</b>	<b>Party Name: RADNIK EXPORTS</b>	<b>Meeting No. 4/84-ALC3/2020 Date:</b>	<b>Status: Approved</b>
	HQ File : 01/84/050/00770/AM21/	RLA File : 05/24/040/00322/AM21/	Lic. No. 0510415379 Date: 30.09.2020	
<b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case, committee decided to ratify the norms as under:				
Export item		Qty.	Import item	Qty. Recommended
Ladies Skirts mfd of 100% Polyester Woven Dyed Fabric GSM 175 +/- 10% Style FLORIDA SKIRT		58900 Nos.	100% Polyester Woven Dyed Fabric Width 56" GSM 175 +/- 10%	185535 Sq. Mtr./pc
RA concerned may take necessary action subject to compliance of other usual conditions.				



66	<b>Case No.:</b> 24/4/84- ALC3/2020	<b>Party Name:</b> ANAR COIR PRIVATE LIMITED	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
	HQ File : 01/84/050/00771/AM21/	RLA File : 32/24/040/00054/AM21/	Lic. No. 3210079733 Date: 30.09.2020	
	<b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the following: 1. PH with VC. 2. Complete set of application. The case stands deferred for re-listing			

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<b>Case No.:</b> 25/4/84- ALC3/2020	<b>Party Name:</b> SHANKAR PACKAGINGS LIMITED	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Approved	
HQ File : 01/84/050/00772/AM21/	RLA File : 34/24/040/00154/AM21/	Lic. No. 3410046445 Date: 05.10.2020		
<b>Decision:</b> Committee considered the case as per agenda and other relevant papers and decided to ratify the norms for the above advance authorization for input as under:				
Export item	Qty.	S. No.	Import item name	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINERS [NET CONTENT OF EXPORTS:POLYPROPYLENE GRANULES:828.00 MT, PP ENTIRA ANTISTATIC:3 MT, MASTERBATCH COLOUR:9.81 MT, POLYPROPYLENE FABRIC TAPE:5 MT, CONDUCTIVE BLACK:7 MT, LLDPE:73.34 MT, LDPE:31.43 MT, U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V.STABILISER):16 MT]	973.580 MT	1.	POLYPROPYLENE GRANULES	1.10 kg/kg content in export product
		2.	PP ENTIRA ANTISTATIC	1.05 kg/kg content in export product
		3.	MASTERBATCH COLOUR	1.05 kg/kg content in export product
		4.	.POLYPROPYLENE FABRIC TAPE	1.05 kg/kg content in export product
		5	LLDPE	1.05 kg/kg content in export product
		6	LDPE	1.05 kg/kg content in export product
		7	U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V. STABILISER)	16.000 MT
Import item Conductive black not recommended as they have not furnished any technical justification. RA concerned may take necessary action subject to compliance of other usual conditions.				

68	<b>Case No.:</b> 26/4/84- ALC3/2020	<b>Party Name:</b> MEGAPLAST INDIA Pvt. LTD.	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Approved
	HQ File : 01/84/050/00773/AM21/	RLA File : 03/95/040/00335/AM21/	Lic. No. 0310838713 Date: 06.10.2020	
	<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for above said Adv Authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.			





69	<b>Case No.:</b> 27/4/84-ALC3/2020	<b>Party Name:</b> LOYAL TEXTILE MILLS LTD	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
	HQ File : 01/84/050/00774/AM21/	RLA File : 32/24/040/00058/AM21/	Lic. No. 3210079737 Date: 06.10.2020	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> <li>1. CAD, Image, Measurement chart.</li> <li>2. Complete two sets of hard copy of application.</li> </ol> The case stands deferred for re-listing.				

70	<b>Case No.:</b> 28/4/84-ALC3/2020	<b>Party Name:</b> S.K. EXPORTS	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
	HQ File : 01/84/050/00775/AM21/	RLA File : 06/24/040/00046/AM21/	Lic. No. 0610039636 Date: 06.10.2020	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.				

71	<b>Case No.:</b> 29/4/84-ALC3/2020	<b>Party Name:</b> GLOBAL ATTIRE PRIVATE LIMITED	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
	HQ File : 01/84/050/00776/AM21/	RLA File : 32/24/040/00057/AM21/	Lic. No. 3210079746 Date: 07.10.2020	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.				

72	<b>Case No.:</b> 30/4/84-ALC3/2020	<b>Party Name:</b> AMKO EXPORTS	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Deferred
	HQ File : 01/84/050/00777/AM21/	RLA File : 05/23/040/00199/AM21/	Lic. No. 0510415439 Date: 07.10.2020	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> <li>1. Complete two sets of hard copy of application.</li> <li>2. Manufacturing process.</li> <li>3. Stagewise wastage.</li> <li>4. Constituents' compositions.</li> </ol> The case stands deferred for re-listing.				

73	<b>Case No.:</b> 31/4/84-ALC3/2020	<b>Party Name:</b> QUALIANCE INTERNATIONAL PVT.LTD.	<b>Meeting No.</b> 4/84-ALC3/2020 <b>Date:</b>	<b>Status:</b> Approved
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HQ File : 01/84/050/00778/AM21/	RLA File : 03/95/040/00419/AM21/	Lic. No. 0310838799 Date: 08.10.2020	
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**Decision :** Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and based on written comments from Sh. RA Lal , committee decided to ratify the norms as under:

S. N.	Export item	Qty.	Import item	Qty. Recommended
1.	Ladies Jacket w/o lining - 100% Polyester, Woven, Printed Fabric 79 GSM +/- 10%, width 150 cm	750 Nos.	100% Polyester, Woven, Printed Fabric 79 GSM +/- 10%, width 150 cm	1650 Sq. Mtr.
2.	Ladies Full Sleeve Shirt - 100% Polyester, Woven, Printed Fabric 79 GSM +/- 10%, width 150 cm	454.Nos.	100% Polyester, Woven, Printed Fabric 79 GSM +/- 10%, width 150 cm	1249 Sq. Mtr.
3.	Gents Half Sleeve Shirt - 100% Polyester, Woven, Solid Fabric 60 GSM +/- 10%, width 150 cm	290 Nos.	100% Polyester, Woven, Solid Fabric 60 GSM +/- 10%, width 150 cm	624 Sq. Mtr.
4.	Gents Half Sleeve Shirts - 100% Polyester, Woven, Printed Fabric 79 GSM +/- 10%, width 150 cm	302 Nos.	100% Polyester, Woven, Printed Fabric 79 GSM +/- 10%, width 150 cm	649 Sq. Mtr.
5.	Ladies Full Sleeve Dress - 100% Polyester, Woven, Solid Fabric 60 GSM +/- 10%, width 150 cm	210 Nos.	100% Polyester, Woven, Solid Fabric 60 GSM +/- 10%, width 150 cm	595 Sq. Mtr. @ 2.83 Sq. Mtr./pc
6.	Ladies Full Sleeve Dress - 100% Polyester, Woven, Solid Fabric 60 GSM +/- 10%, width 150 cm	315 Nos.	100% Polyester, Woven, Solid Fabric 60 GSM +/- 10%, width 150 cm	1408 Sq. Mtr. @ 4.47 Sq. Mtr./pc
7.	Ladies Pant - 100% Polyester, Woven, Solid Fabric 60 GSM +/- 10%, width 150 cm	210 Nos.	100% Polyester, Woven, Solid Fabric 60 GSM +/- 10%, width 150 cm	473 Sq. Mtr.
8.	Ladies Scarves - 100% Polyester, Woven, Solid Fabric 60 GSM +/- 10%, width 150 cm	945 Nos.	100% Polyester, Woven, Solid Fabric 60 GSM +/- 10%, width 150 cm	1% wastage (Size and specification of scarves are not given by applicant)
9.	Ladies Skirt - 100% Polyester, Woven, Solid Fabric 60 GSM +/- 10%, width 150 cm	420 Nos.	100% Polyester, Woven, Solid Fabric 60 GSM +/- 10%, width 150 cm	927 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

74	Case No.:32/4/84-ALC3/2020	Party Name: S.K. SHOES AND BOOTS PVT. LTD.	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
	HQ File : 01/84/050/00779/AM21/	RLA File : 06/24/040/00047/AM21/	Lic. No. 0610039637 Date: 08.10.2020	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.				



75	Case No.:33/4/84-ALC3/2020	Party Name: LOYAL TEXTILE MILLS LTD	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
	HQ File : 01/84/050/00780/AM21/	RLA File : 32/24/040/00060/AM21/	Lic. No. 3210079753 Date: 08.10.2020	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> <li>1. CAD, Image, Measurement chart.</li> <li>2. Complete two sets of hard copy of application.</li> </ol> The case stands deferred for re-listing.				

